

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**M.A.No.060/01529/2018  
O.A.NO. 060/01183/2018 Date of order:- 4.10.2018.**

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)  
Hon'ble Mrs.P.Gopinath, Member (A).**

1. Er. Jai Kumar s/o Sh. Parma Nand, r/o House NO.1168-F, Sector 7-B, Chandigarh-160019.
2. Er. Parveen Kumar s/o late Sh. Om Parkash, r/o House NO.5241-B, Sector 38, West, Chandigarh-160036.
3. Er. Sunil Kumar s/o late Sh. Ram Lok Verma, r/o House No.957, Sector 16, Panchkula-134 108.
4. Er. Rajeev Kumar Mittal s/o Sh. V.P.Mittal, r/o House No.1112-B, Sector 41-B, Chandigarh-160036.
5. Er. Manmohan Singh Panesar s/o Sh. Rup Chand Panesar, r/o House NO.1171, Sector 7-B, Chandigarh-160019.
6. Er. Hardeep Singh s/o Sh. Gurdhian Singh, r/o House NO.4015, Sector 68, MOhali, Punjab-140 308.
7. Er. Iqbal Singh s/o Sh. Partap Singh, r/o House NO.328, Sunny Enclave, Ram Tirath Road, Amritsar-143 107.
8. Er. Amar Singh s/o Sh. Piara Singh, r/o House NO.188, Phase III, Urban Estate, Patiala, Punjab-147 002.
9. Er. Natha Singh s/o Sh. MOhinder Singh, r/o House NO.509, Sector 69, Mhali, Punjab-160069.
10. Er. Jasvinder Singh s/o Sh. Pritam Singh, r/o House NO.205, Ganesh Nagar, Street NO.5, Jalandhar-144 005.
11. Er. Manohar Lal s/o Ram Swarup, r/o House NO.1816, Sector 7-C, Chandigarh-160019.
12. Er. Ranjit Singh s/o Sh. Sardara Singh, r/o House NO.3610, Sector 35-D, Chandigarh-160035.
13. Er. Ashok Kumar s/o Sh. Prakash Chand, r/o House NO.Ward NO.4, Nurpur The. Nurpur, Distt. Kangra(HP)-176 202.

.....Applicants.

( By Advocate :- Mr. Jagdeep Jaswal)

Versus

1. Union of India represented by the Secretary to the Govt. of India, Ministry of Urban Development, New Delhi-110 001 Nirman Bhawan.
2. The Directorate General, Central Public Works Department, Nirman Bhawan, New Delhi-110 011.
3. The Secretary to the Govt. of India, Ministry of Finance, Department of Expenditure, New Delhi-110 001.
4. Superintending Engineer, Central Public Works Department, Kendriya Sadan, Sector 9, Chandigarh-160009.
5. Director (ADMN)-1, Govt. of India, Director General, CPWD, Nirman Bhawan, New Delhi-110 001.

...Respondents

**O R D E R (Oral).**

**Sanjeev Kaushik, Member (J):**

M.A No. 060/01529/2018 for permission to file joint petition is allowed.

2. Applicants have filed this OA wherein they have prayed for quashing of impugned order dated 6.9.2018(Annexure A-1).
3. Learned counsel for the applicants submits that the respondents vide OM dated 6.9.2018 have decided to withdraw the benefit which have been granted to the applicants in the year 2017, that too, without putting any notice to them, which is in violation of principles of natural justice, as such, the impugned order dated 6.9.2018 is liable to be set aside and pending OA, the operation of the impugned order be also stayed. He also cited the order dated September 14, 2018 passed by the Guwahati Bench of the Tribunal, wherein the same OM was under challenge and on the very first date,

the matter was disposed of with a direction to the respondents to consider the claim of the applicants therein and till then the impugned OM dated 6.9.2018 was to be kept in abeyance. He further submits that similar order be passed in the case of the present applicants.

4. We are afraid that this petition can be disposed of in its present form. No order prejudicial to the rights of the present applicants have been passed. If the applicants have any grievance, at the first instance, they can move a representation before the respondents for redressal of their grievance and secondly the OM dated 6.9.2018 has been kept in abeyance by other Bench of the Tribunal till a decision is take by the respondents in hat relevant connection, so there is no need to stay the said OM. Accordingly, we are of the view that this petition is pre-mature, at this stage and cannot be entertained.

5. In view of above discussion, we are not inclined to interfere in the present OA, at this stage, and the same is dismissed in limine.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**(P.GOPINATH)  
MEMBER (A).**

Dated:- 4.10.2018.

Kks